

श्री हुसैन खान कदमाय: कैजुअल लेबर पी इन्स्यु डी, रेलवे, बिजली और बहुत से राज्य सरकारों और केन्द्रीय सरकार के उद्योगों में काम करती है। जैसा बतलाया गया उनकी सर्विस छ: महीने में स्थायी कर दी जायेगी। क्या कोई इस तरह का प्रस्ताव है कि जब से उन्होंने काम करना प्रारम्भ किया था, चाहे पांच साल हों या दस साल हों, तब से उन को स्थायी किया जाये? दूसरी बात यह है कि इन क्षेत्रों के अन्दर बहुत से लोग ठेके लेते हैं और ठेके में काफी मजदूरों को लेकर आते हैं। उनको भी काम करते काफी वर्ष हो गये हैं। क्या उनकी ठेकेदारी समाप्त करके उन के कैजुअल लेबर को भी स्थायी करने की कोई योजना सरकार के सामने है?

SHRI R. K. KHADILKAR : As I said, so far as the question of casual labour is concerned, the railways are mentioned here. The Central Government has also drafted regulations, but they are yet under consideration. What the hon. Member wants to know is about the dock labour decasualisation. It is being implemented quickly. In other cases, the Contract Labour Act is there, where it has to be implemented properly so that some of the grievances mentioned by the hon. Member could be removed.

#### Survey of Sea Coast of Gujarat State for Marine products

\*844. SHRI JADEJA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government propose to survey the sea coast of Gujarat State for marine products as the sea bed of the West Coast is the richest in respect of the marine products in the region; and

(b) if so, the main features thereof ?

THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE (SHRI  
ANNASAHEB P. SHINDE) : (a) and (b).  
A statement is laid on the Table of the  
Sabha.

#### STATEMENT

(a) & (b). Extensive and continuous surveys of the fishing grounds off the Gujarat coast have been conducted by the exploratory fishing vessels of the Deep Sea Fishing Organisation of the Government of India from 1948. These relate mainly to the fishing grounds upto a depth of 80 meters and cover the bottom dwelling species which are fished with trawl nets. It is proposed to extend the scope of the survey to deeper bottom grounds as well as to the midwater zone. A survey base is being established at Kadla with 2 new vessels and at Veraval with 3 new vessels. The survey operations will cover trawling for shrimp and other bottom fish, gillnetting for pelagic fish and purse-seining mainly for pomfrets.

SHRI JADEJA : In the statement that the hon. Minister has placed before the House, he has only mentioned a few species that are found on the ocean floor, but not the marine products such as seaweed and corals which are of equal importance. May I know whether any scheme is there to survey these products also ?

SHRI ANNASAHEB P. SHINDE  
When a survey is carried out, naturally it is a survey regarding all types of fish. If I have mentioned only certain species or particular types in the statement, it does not mean that the surveys are confined only to them.

SHRI JADEJA : The hon. Minister has now said that a survey means a survey for all species. May I know from the hon. Minister whether the Government is aware

of the fact that there are some fishing boats belonging to foreign countries plying just off the Saurashtra coast, and according to the FAO report, this coast is considered to be the richest area for marine products in the whole world? May I, therefore, know whether the Government of India is thinking of exploiting that area also?

**SHRI ANNASAHEB P. SHINDE :** It is true that this area is one of the richest area from the point of view of fisheries. I am glad to mention that in Gujarat, fisheries are developing and coming up very well. We would like to help the Gujarat Government more and more so that the fishing activities can be expanded.

#### **Stock of Sugar and Financial Crisis in Sugar Mills**

\*845. **SHRI S. R. DAMANI :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether huge stock of sugar have accumulated with the sugar mills;

(b) if so, the latest position and the withdrawals till the commencement of the next crushing season; and

(c) whether Government plan to offer some relief to the mills which are passing through a financial crisis?

**THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE (SHRI  
SHER SINGH) :** (a) and (b). No, Sir. The stock of sugar with sugar mills on the 15th June, 1971 was 27.9 lakh tonnes as against 30.6 lakh tonnes on the corresponding date last year. The withdrawals thereafter upto the 30th September, 1971 may be about 11 lakh tonnes. A further production of about 65,000 tonnes is also expected during this period.

(c) Restrictions on price and distribution of sugar have been removed with effect from the 25th May, 1971 and there should be no financial crisis now as the stock holding is lower than last year.

**SHRI S. R. DAMANI :** May I know from the hon. Minister whether the arrears to the farmers have been paid by the sugar millowners and, if not, how much remains to be paid? Secondly, I would like to know whether after decontrol the prices of sugar have gone up in certain parts of the country.

**MR. SPEAKER :** In one single question, he is combining two questions. He is asking two questions

**SHRI SHER SINGH :** In reply to the earlier question, the arrears outstanding for the canegrowers in the whole country comes to about Rs 50 crores. In Uttar Pradesh, it is about Rs 19 crores. In the whole country it is Rs. 50 crores. As to the other question asked by my hon. friend, the prices have not gone up. If we compare them to the prices prevalent in free sale, from the 25th May, the prices have come down. This month itself we have released another 4.67 lakh tonnes of sugar and the prices have come down during these 6 or 7 days. *(Interruptions).*

**श्री हुकमचन्द कछवाय :** सवा दो रुपये किलो बाजार में चीनी बिक रही है। पच्चीस तीस पैसे किलो इसके भाव बढ़ गए है। अफसर जो बना कर दे देते हैं उसको प्राप पढ़ देते हैं।

**श्री फूलचंद वर्मा :** सुपर बाजार में दो रुपये तीस पैसे मिल रही है। सरकार पता कर सकती है।